

**HIGH COURT OF SIKKIM
GANGTOK**

NO. 10 /COMP./HCS

DATED:28.06.2022

NOTICE

In terms of guideline/instruction 8 of Employment Notice No.78/COMP/HCS dated 08.03.2022 and on through scrutiny of applications received for the various advertised posts as enumerated in the said employment notice, the details of the shortlisted applications and rejected applications have been uploaded in the website of High Court of Sikkim: **www.hcs.gov.in** for information of the candidates/applicants concerned. Details about the date(s) of issuance of admit cards to the shortlisted/eligible candidates along with the date, time, venue and other details related to the written examination/practical test/viva-voce will be intimated later on through s.m.s. and/or by way of publication in the local dailies, as the case may be.

By Order.

**Sd/-
REGISTRAR GENERAL
HIGH COURT OF SIKKIM
GANGTOK**